## Declaration of Assets and Liabilities

						Year. 202	24-202
		I, Bishwa	mitra Singh	., son/daugh	nter/wife of .4		
	ā	aged 53	mutro Singh  years, belon  years, belon  years, belon  the details of the assets	ging to Bi	har legis !	ative As	sembly
3+1)	S	ervice and present	ly working as of fi	ce attend	lent of B	indertagis	a latike A
Ass	/ gi	ive herein below the	e details of the assets	(immovable	e, movable, b	ank balance,	, etc.) of
13.7.7	is m	yself, my spouse ar	nd dependants*:				
13.	Α.	Service OF THO	vable assets				
	giv	ren)	name indicating the	extent of joi	int ownership	will also ha	ve to be
9	Sr. No		Self	Spouse Name(S)	Dependan t-1	Dependant- 2	Dependan t-3
-	(i)	Cash	70000/-	SMI-RAMKI Devi	Name	Name	Etc. Name
25	(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	SBI 100000/=	NIL	NiL		
	(iii)	Bonds, Debentures and Shares in companies	NiL	NiL	NIL		*
(		Institutions, NSS, Postal Savings, LIC	T.C 1225 monthly I.C 9400	NiL	NiL		

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

Half Yearly

motorcycle

BROICB 5063

100 gm

hold

NIL

Motor Vehicles (details of

make, etc.)

details of

value)

weight and

Other assets,

such as values

of claims / interests

Jewellery (give

MIL

200 gm

Gold

NIL

HIL

HIL

NIL

<sup>\*</sup> Dependant here means a person substantially dependent on the income of the employee.

## B. Details of Immovable assets

[Note: Properties'in joint ownership indicating the extent of joint ownership will

also have to be indicated)

Sr No		Self	Spouse Name(S)		Dependan t-2 Name	Dependant 3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	undivided Agriculted Property	1	NIL		
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	NiL	NIL	NiL		
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL	NiL	NIL		
	Houses / Apartments, etc Location(s) - Survey /door number(s)	undivided House Lulwariya nopalbani	NIL	NIL		
) (	Others (such as nterest in property)	NIL	NIL	MIL		

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note: Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	on
(a)	(i) Loans from Banks	SBI vidhan mandal Branch	800000/=00
	(ii) Loans from financial institutions		
	(iii) Government Dues: (a) dues to departments dealing with government accommodation		American Charles I and the Standard
	(b) dues to departments dealing with supply of water	NiL	NIL
	(c) dues to departments dealing with supply of electricity	NiL	NiL

	(d) dues to departments dealing with telephones	NIL.	MIL
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	MIL	MIL
	(f) Other dues, if any	NIL	MIL
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	DFZPS 6186 C	NIL
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	NiL	HIL
	(iii) Sales Tax [Only in case of proprietary business]	NiL	HIL
	(iv) Property Tax	MIL	NIL

## C. Personal Detail

GPF/CPF/PRAN N	o. :-	PTS BLA 1191
Gender	:-	M (MLF)
Date of Birth	:-	08091971 (DD/MM/YYYY)
Class/Group	:-	(A/B/C
Cadre	:-	Bihar Legislative Assembly office attendent  (Full Name e.g. B.A.SBihar Administrative Service,
		B.S.S Bihar Secretariat Service etc.)
Home District	;-	Gopal Gans
I hereby do knowledge and b		that the above details are true to the best of my
		Signature Bishwa mitra Singh

Name of Employee: Bishus mitra Singh Designation: office attendent

Date: 13-02-2015

Place: Patra

Department: Bi how Legis lative assembly

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

Bishwer Mitra Singh